

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/3265/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the ^{9th} August, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your Letter No. DJB./2319 (E), dtd. 06.08.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.08.2021 with permission to leave the station from the evening of 06.08.2021 till the morning of 09.08.2021**, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/3266/A, dated 9-8-2021
Copy to:-

- ✓ 1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)